

CENTRAL ADMINISTRATIVE TRIBUNAL  
BOMBAY BENCH.  
( CAMP AT NAGPUR.)

D.A. No. 152/94.

Shri Virendrakumar S. Prasad & Ors. ... Applicants.  
V/S.  
The Union of India & Ors. ... Respondents.

CORAM: HON'BLE SHRI JUSTICE M.S. DESHPANDE, V.C.

HON'BLE SHRI M.R. KOLHATKAR, MEMBER (A)

TRIBUNAL'S ORDER:

DATED: 20/4/94.

Shri A.B. Oka for the applicant. Shri R.P. Darde for the respondents.

Heard counsel.

What was directed by the order dated 5.1.94  
was stay of operation of order of reversion. Shri  
R.P. Darde states that this was how the order was  
followed and obeyed.

If, however, the applicant has been reverted,  
he shall be restored to his original post.

In view of this M.P. is disposed of.

Section Officer,  
Central Administrative Tribunal,  
Bombay Bench, 'Gulistan', 3rd Floor,  
Kord. road, BOMBAY - 400 001.  
अधिकारी,  
केंद्रीय प्रशासनीक अधिकारण  
मुख्य न्यायालय.

Copy to:

1. Mr. Virendrakumar S. Prasad, & Ors.,  
C/O. Mr. A.B. Oka, Adv.  
2. The Union of India & Ors.,  
through Mr. R.P. Darde, Adv.

Received  
20/4/94  
(Virendrakumar S. Prasad)  
20/4/94

Ad  
SECTION OFFICER.

20/4/94